## GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:2209 ANSWERED ON:09.03.2011 PRODUCTION OF COAL Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

### Will the Minister of COAL be pleased to state:

(a) whether the Government has set any target for production of coal from captive blocks allotted to private sector;

(b) if so, the details thereof;

(c) whether the actual production in the current Five Year Plan is far below from such targets;

(d) if so, the details thereof and the reasons therefor; and

(e) the action taken by the Government in this regard?

# Answer

### MINISTER OF THE STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b): The target for production of coal is set for both public and private sector companies based on the guidelines for development of coal block and the terms and conditions of allocation letter. The production target and the actual production from the allocated coal blocks for the current Five Year Plan (2007-2012) is given below:-

#### (Figures in Million Tonnes)

Year Production Actual Target Production

2007-08 23.93 21.245

2008-09 36.22 29.997

2009-10 37.11 35.46

2010-11 (Provisional) 35.23 (Projected) 26.921 (Upto Dec.2010)

2011-12 (Provisional) 38.25 (Projected)

(c) & (d): The shortfall in meeting the production target is due to major constraints faced by the allocattee companies in achieving various milestones like purchase of geological report, forest and environment clearance from Ministry of Environment & Forest, obtaining mining lease and acquisition of land. In case of unexplored coal blocks, grant of prospective licnece & completion of detailed drilling also takes time.

(e): Government periodically monitors and reviews the development of allocated blocks as well as end use plants by the allocattee companies in the review meetings. Wherever delays are noticed, Government issues show cause notices and advisories to such allocattees cautioning them to bring the coal blocks into production as per the guidelines/milestones chart. After the review meeting held in June, 2009 show cause notices were issued to allocatees of 48 coal/lignite blocks. Based on the recommendations made by the Review Committees on the basis of progress made by allocate companies, 10 blocks have been deallocated and mining lease in respect of one block has been declared void till date. The State Govts. were requested to form a Monitoring Committee headed by the Chief Secretary to facilitate expeditious development of coal/lignite blocks. The Coal Controller's office is also monitoring on regular basis the achievement of different milestones.

The last review meeting was held on 20th and 21st July, 2010 with all the coal block allocattees to review the development of coal blocks and the end use projects. Accordingly, show cause notices have been issued to in respect of 84 coal blocks.